

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2017 AT 10.30 AM

|                                  |   |
|----------------------------------|---|
| TRANSFER PETITION NO.            |   |
| COMPANY PETITION/APPLICATION NO. | CP No. 241/241/HBD/2017                             |
| NAME OF THE COMPANY              | HMR Infra Projects Private Limited                  |
| 41NAME OF THE PETITIONER(S)      | Madhukar Koganti & K Vinay Kumar                    |
| NAME OF THE RESPONDENT(S)        | HMR Infra Projects Private Limited<br>& (05) Others |
| UNDER SECTION                    | 241   |

Counsel for Petitioner(s):

| Name of the Counsel(s)          | Designation | E-mail & Telephone No.                 | Signature |
|---------------------------------|-------------|--|-----------|
| N. Harinath<br>DVAS Ravi Prasad | Advocate    | n.harinath@rediffmail.in<br>9849034027 |           |
|                                 |             |  |           |

Counsel for Respondent(s):

| Name of the Counsel(s)             | Designation | E-mail & Telephone No.               | Signature |
|------------------------------------|-------------|--------------------------------------|-----------|
| M. Srikanth<br>for T. Surya Satish | Advocate    | 9849034027<br>tsuryasatish@gmail.com |           |
|                                    |             |                                      |           |

**ORDER**

Heard Mr.N.Harinath and DVAS Ravi Prasad Learned Counsels for the Petitioner and Mr.Srikanth Learned Counsel for the Respondent on behalf of T.Surya Satish.

Learned Counsel for the Petitioner submitted that issue is pending before the Hon'ble Supreme Court and requested time.

Post the Case on 07.03.2018

Member (T)

Member (J)